

# RESUME' OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—ELEVENTH SESSION)

*(25th July to 26th August, 1994)*



समयैव जयते

LOK SABHA SECRETARIAT  
NEW DELHI

*October, 1994/Asvina, 1916 (Saka)*

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## **PREFACE**

This Publication contains a brief resume of work done in the Tenth Lok Sabha during the Eleventh Session *i.e.* from 25 July to 26 August, 1994.

NEW DELHI;  
*October, 1994*  

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*Asvina, 1916 (Saka)*

R.C. BHARDWAJ,  
*Secretary-General.*

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9	4	9	4	'withdrawn'	'Withdrawn'
11		1	11	'9'	'19'
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## 1. DURATION OF SESSION

Date of Commencement	@25 July, 1994
Date of Adjournment <i>sine die</i>	*26 August, 1994
Date of Prorogation	5.9.1994
Total Number of days of Session	33 days
Number of actual sittings	24 days
Number of hours of sittings	128 hours and 40 minutes

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@The first sitting commenced with the playing of National Anthem.

\*The last sitting ended with the playing of National Song.

## 2. ADJOURNMENT MOTION: ADMITTED AND DISCUSSED

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken	
					H	M
The alarming situation in Assam and the failure of the Central Government to intervene timely.	Shri Chandrajeet Yadav	25.7.1994	25.7.1994 (At 16.29 Hrs.)	Negative	4	45

### 3. BILLS

#### (i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H			
					M			
1.	The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Bill, 1991, as reported by Joint Committee	12.9.91 (Earlier Session)	—	25.7.94 26.7.94 (Consideration and passing)	4 11	6	2	Passed, as amended.
2.	The Airports Authority of India Bill, 1993	23.8.93 (Earlier Session)	—	26.7.94 2.8.94 3.8.94 (Consideration and passing)	5 56	26	3	Passed, as amended.



1	2	3	4	5	6	7	8	9
					H	M		
3.	The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1994	2.8.94	—	8.8.94 (Consideration and passing)	0 54	—	—	Passed
4.	The Legal Services Authorities (Amendment) Bill, 1992, as passed by <i>Rajya Sabha</i>	—	5.3.92 (Earlier session)	4.8.94 (Consideration and passing)	2 59	6	2	Passed, as amended.
5.	The Manipur Appropriation (No. 2) Bill, 1994	5.8.94	—	5.8.94 (Consideration and Passing)	0 02	—	—	Passed
6.	The Neyveli Lignite Corporation Limited (Acquisition and Transfer of Power Transmission System) Bill, 1994	12.5.94 (Earlier Session)	—	5.8.94 (Consideration and passing)	0 02	—	—	Passed
7.	The Appropriation (No. 5) Bill, 1994	9.8.94	—	9.8.94 (Consideration and Passing)	0 02	—	—	Passed
8.	The Appropriation (No. 3) Bill, 1994	9.8.94	—	9.8.94 (Consideration and Passing)	0 02	—	—	Passed
9.	The Appropriation (No. 4) Bill, 1994	9.8.94	—	9.8.94 (Consideration and Passing)	0 02	—	—	Passed
10.	The Jammu and Kashmir Appropriation (No. 2) Bill, 1994	9.8.94	—	9.8.94 (Consideration and Passing)	0 02	—	—	Passed

11.	The Motor Vehicles (Amendment) Bill, 1994 as passed by Rajya Sabha	—	12.8.94	19.8.94 22.8.94 23.8.94 (Consideration and Passing)	5	12	9	—	Passed
12.	The Appropriation (Railways) No. 5 Bill, 1994	16.8.94	—	16.8.94 (Consideration and Passing)	0	02	—	—	Passed
13.	The Appropriation (Railways) No. 4 Bill, 1994	16.8.94	—	16.8.94 (Consideration and Passing)	0	02	—	—	Passed
*14.	The Constitution (Eighty-fifth Amendment) Bill, 1994, as passed by Rajya Sabha (Insertion of New entry 257A in the Ninth Schedule of the Constitution)	—	24.8.94	25.8.94 (Consideration and Passing)	2	11	—	—	Passed
15.	The Constitution (Eighty-fourth Amendment) Bill, 1994 (Amendment of articles 81, 82 and 170)	25.8.94	—	—	—	—	—	—	Pending
@16.	The Babasaheb Bhimrao Ambedkar University Bill, 1994, as passed by Rajya Sabha	—	26.8.94	26.8.94 (Consideration and Passing)	0	55	—	—	Passed

\*The Short title of the Bill was changed to the Constitution (Seventy-sixth Amendment) Bill, 1994 through an amendment to Clause I by Rajya Sabha.

@The Bill was introduced in Rajya Sabha as Dr. B.R. Ambedkar University Bill 1994. Short title was changed by Rajya Sabha through an amendment to clause 1.

## SUMMARY

1. Bills pending at the end of the last session	14
2. Bills introduced	9
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	15
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills part-discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Departmentally Related Standing Committees by Chairman/Speaker	3
18. Bills pending at the end of the Eleventh Session of Tenth Lok Sabha vide para No. 3359 of Lok Sabha Bulletin-Part II dated 7-9-1994	11

**(II) Bills Referred to Departmentally Related Standing Committees and Presentation/Laying of Reports thereof**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of the Report	Remarks
1	2	3	4	5	6	7
1.	The Dr. B.R. Ambedkar University Bill, 1994	9.5.94 (R.S.)	Chairman	Human Resource Development (17.5.94)	9.8.94	Passed
2.	The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill, 1994	19.8.94 (R.S.)	Chairman	Home Affairs (25.8.94)	—	Pending with the Committee
3.	The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Supreme Court Bill, 1994	19.8.94 (R.S.)	Chairman	Home Affairs (25.8.94)	—	Pending with the Committee

**(III) Private Members' Bill**

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table in Lok Sabha	Date of discussion in the Sabha	Date of introduction in Lok Sabha	Date of discussion in Lok Sabha	Date of passage in Lok Sabha	Date of passage in Rajya Sabha	Date of passage in Parliament	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9				
1.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1994 (Amendment of the Schedule) by Shri Yaima Singh Yunnam.	12-8-1994	—	—	H 0 01	M minute taken on introduction of Bill.	Nil	Nil	Nil	Nil	Nil	Pending
2.	The Fixation of Limit on Borrowings Bill, 1993 by Shri George Fernandes.	13-8-1993 (Earlier Session)	—	24-4-1994 6-5-1994 (Ninth Session)	0 10 (excluding 2 hours and 15 minutes taken during Ninth Session)	Nil	Nil	Nil	Nil	Nil	Nil	Negated

3.	The Electropathy System of Medicine (Recognition) Bill, 1993 by Shri Vishveshwar Bhagat.	7-5-1993 (Earlier Session)	—	12-8-1994 (consideration)	0	56	Nil	Nil	Withdrawn by leave of the House.
4.	The Rehabilitation of Dependents of Victims of Terrorism Bill, 1991 by Prof. K.V. Thomas.	13-9-1991 Earlier Session)	—	12-8-1994 26-8-1994 (consideration)	3	43	Nil	Nil	Withdrawn by leave of the House.
5.	The Constitution (Amendment) Bill, 1994 (Amendment of article 371) by Shri Dharmanna Mondayya Sadul.	26-8-1994	—	—	—	—	—	—	Pending
6.	The Indian Penal Code (Amendment) Bill, 1994 (Insertion of new Chapter XXIV) by Shri Kashiram Rana.	26-8-1994	—	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill, 1994 (Amendment of article 51A) by Shri Kashiram Rana.	26-8-1994	—	—	—	—	—	—	Pending
8.	The Reservation of Vacancies in Posts and Services (For Scheduled Castes and Scheduled Tribes Converted to Christianity) Bill, 1994 by Shri Mohan Singh (Deoria).	26-8-1994	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H	M		
9.	The Constitution (Amendment) Bill, 1994 ( <i>Amendment of Eighth Schedule</i> ) by Shri George Fernandes.	26-8-1994	—	—	—	—	—	Pending
10.	The Constitution (Amendment) Bill, 1994 ( <i>Amendment of article 41</i> ) by Shri M. Krishnaswamy.	26-8-1994	—	—	—	—	—	Pending
11.	The Constitution (Amendment) Bill, 1994 ( <i>Insertion of new article 16A</i> ) by Shri Chitta Basu.	26-8-1994	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 1994 ( <i>Amendment of article 73</i> ) by Shri Chitta Basu.	26-8-1994	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 1994 ( <i>Amendment of article 356</i> ) by Shri Chitta Basu.	26-8-1994	—	—	—	—	—	Pending
14.	The Uniform Primary Education Bill, 1994 by Shri Mohan Singh (Deoria).	26-8-1994	—	—	—	—	—	Pending
15.	The Youth Welfare Board Bill, 1994 by Shri Mohan Singh (Deoria).	26-8-1994	—	—	—	—	—	Pending

16.	The Constitution (Amendment) Bill, 1994 (Amendment of article 330, etc.) by Shri Kashiram Rana.	26-8-1994	—	—	—	—	Pending
17.	The Payment of Unemployment Allowance Bill, 1994 by Shri Ramesh Chennithala.	26-8-1994	—	—	—	—	Pending
18.	The Beedi Workers Welfare Fund (Amendment) Bill, 1994 (Insertion of new section 4A) by Shri Ramesh Chennithala.	26-8-1994	—	—	—	—	Pending
19.	The Cinematograph (Amendment) Bill, 1994 (Amendment of section 5B) by Shri Ramesh Chennithala.	26-8-1994	—	—	—	—	Pending
20.	The Representation of the People (Amendment) Bill, 1994 (Amendment of section 20) by Shri Syed Shahabuddin.	26-8-1994	—	—	—	—	Pending
21.	The Representation of the People (Amendment) Bill, 1994 (Amendment of section 3) by Shri Syed Shahabuddin.	26-8-1994	—	—	—	—	Pending
22.	The Backward Classes (Proportional Representation in Services and Educational Institutions) Bill, 1994 by Shri R. Anbarasu.	26-8-1994	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
23.	The Lord Buddha National Creativity University Bill, 1994 by Shri Ramnithore Rai.	26-8-1994	—	—	H M	—	—	Pending
24.	The Constitution (Amendment) Bill, 1994 (Amendment of articles 15 and 16) by Shri P.G. Narayanan.	26-8-1994	—	—	—	—	—	Pending
25.	The Constitution (Amendment) Bill, 1994 (Insertion of new article 16A, etc.) by Dr. P. Vallal Peruman.	26-8-1994	—	—	—	—	—	Pending
26.	The Declaration of Assessts by Ministers Bill, 1994 by Shri Mohan Singh (Deoria).	26-8-1994	—	—	—	—	—	Pending
27.	The Youth Commission Bill, 1994 by Shri Chitta Basu.	26-8-1994	—	—	0—10 minutes taken on introduction of Bills at SI Nos. 5 to 27.	—	—	Pending

## SUMMARY

1. Bills pending at the end of the last session .	292
2. Bills introduced .	24
3. Bills withdrawn .	2
4. Bills negatived .	1
5. Bills removed from the Register of Pending Bills	2
6. Bills part-discussed	NIL
7. Bills pending at the end of the session <i>vide</i> para No. 3360 of Bulletin—Part II, dated 7-9-1994	311

**4 COMMITTEES**  
**(i) Financial Committees**

Name of Committee	No. of Sitings	Duration		Average percentage of Attendance by Members	Study Tours/ Local Visits undertaken	Reports presented		A. T. Statement
		Hrs.	Mts.			Original	Action taken	
Committee on Estimates	2	2	00	42%	—	1	—	1
Committee on Public Undertakings	1 (Main Committee)	1	00	40.90%	—	—	—	—
Committee on Public Accounts	1	1	15	36.3%	—	—	—	—
<b>Total</b>	<b>4</b>	<b>4</b>	<b>15</b>	<b>39.64%</b>	<b>—</b>	<b>1</b>	<b>—</b>	<b>1</b>

## (ii) Departmentally related Standing Committees

S. No	Name of Committee	No. of sittings	Duration	Average %age of attendance by Mem-bers	Study Tours/ Local Visits undertaken	Reports Presented	Remarks
1.	Committee on Agriculture	2	1.30 hrs.	52%	—	—	—
2.	Committee on Communications	1	1.40 hrs.	20%	—	—	—
3.	Committee on Defence	—	—	—	—	—	—
4.	Committee on Energy	1	1.00 hrs.	40%	—	2	—
5.	Committee on External Affairs	—	—	—	—	1	—
6.	Committee on Finance	—	—	—	—	1	—
7.	Committee on Food, Civil Supplies and Public Distribution	—	—	—	—	1	—
8.	Committee on Labour and Welfare	5	6.00 hrs.	22%	—	—	—
9.	Committee on Petroleum and Chemicals	1	1.00 hrs.	33%	—	—	—
10.	Committee on Railways	1	0.40 hrs.	37%	—	—	—
11.	Committee on Urban and Rural Development	3	2.15 hrs.	26.3%	—	—	—

### (III) Committees other than Financial and Departmentally Related Standing Committees

S. No.	Name of Committee	No. of sittings	Duration	Average %age of attendance by Members	Study Tours/ Local Visits undertaken	Report Presented	Remarks
1.	Business Advisory Committee	5	3.45 hrs.	50.67%	Nil	—	5
2.	Committee of Privileges	Nil	—	—	—	—	Nil
3.	Committee on Absence of Members	1	0.20 hr.	33.3%	—	—	1
4.	Committee on Government Assurances	1	0.45 hr.	73.3%	—	—	2
5.	Committee on Papers Laid on the Table	Nil	—	—	—	—	Nil
6.	Committee on Petitions	2	1.00 hr.	57%	—	—	2
7.	Committee on Private Members' Bills and Resolutions	3	1.20 hrs.	37.7%	—	—	3
8.	Joint Committee on Offices of Profit	1	1.00 hr.	40%	—	—	1
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	3	4.15 hrs.	37.77%	—	—	Nil
10.	Rules Committee	Nil	—	—	—	—	Nil
11.	House Committee	Nil	—	—	—	—	Nil
12.	Committee on Subordinate Legislation	1	3.00 hrs	20%	—	—	3
13.	Joint Committee on Salaries & Allowances of Members of Parliament	Nil	—	—	—	—	Nil
14.	General Purposes Committee	Nil	—	—	—	—	Nil
15.	Railway Convention Committee	Nil	—	—	—	—	1
16.	Joint Committee to suggest facilities and remuneration for Members of Parliament	1	2.30 hrs.	50%	—	—	—

## 5. DIVISIONS

---

No. of Divisions held

3

---

## 6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date of discussion	Time taken
			H    M
<b>(I) Railway Budget</b>			
*Supplementary Demands for Grants (Railways) for 1994-95	9.8.1994	10.8.1994	13    13
*Demands for Excess Grants (Railways) for 1991-92	9.8.1994	11.8.1994 12.8.1994 16.8.1994	Discussion and voting
<b>(II) General Budget</b>			
@Supplementary Demands for Grants (General) for 1994-95	5.8.1994		
@Demands for Excess Grants (General) for 1990-91	5.8.1994	9.8.1994	Discussion and voting
@Demands for Excess Grants (General) for 1991-92	5.8.1994		4    17
<b>(III) Manipur Budget</b>			
(iii) Budget (Manipur for 1994-95	7.3.1994 (Ninth Session)	4.8.1994 5.8.1994	Discussion and voting on Demands for Grants
1			24
<b>(IV) Jammu and Kashmir Budget</b>			
(iv) Budget (Jammu and Kashmir) for 1994-95	7.3.1994 (Ninth Session)	9.8.1994	Discussion and voting on Demands for Grants
2			29

\* Discussed together

@ Discussed together

£ Discussed together with the Statutory Resolution regarding extension of President's rule in Jammu and Kashmir.

## 7. LEAVE OF ABSENCE

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Sl. No.	Names of Members	Period for which leave granted	Date when leave granted
1.	Shri Shankarrao Kale	23.4.94 to 30.4.94 & 1.5.94 to 13.5.94 = 21 days	
2.	Prof. Rita Verma	18.4.94 to 13.5.94 = 26 days	
3.	Shri Ram Naik	25.7.94 to 26.8.94 = 33 days	26.8.1994
4.	Shri Harisinh Chavda	25.7.94 to 26.8.94 = 33 days	
5.	Shri R.S. Mane	25.7.94 to 19.8.94 = 26 days	

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**8. MOTIONS**  
**Motion under Rule 342**

Sl. No.	Brief Subject	Motion under Rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1.	Twenty-eighth and Twenty-ninth Reports of the erstwhile Commissioner for Scheduled Castes and Scheduled Tribes for the years 1986-87 and 1987-89, laid on the Table of the House on 9th May, 1989 and 29th August, 1990, respectively and the Fifth, Sixth, Seventh and Eighth Reports of the National Commission for Scheduled Castes and Scheduled Tribes for the years 1982-83, 1983-84, 1984-85 and 1985-86, laid on the Table of the House on 5th March, 1986, 26th August, 1987, 4th May, 1988 and 21st November, 1988, respectively.	342	Shri K.V. Thangka Balu	23.8.1994 24.8.1994	H 4 M 26	Welfare	Discussion not concluded

## MOTIONS UNDER RULES 191 AND 342

### Summary

1.	No. of notices received	323
2.	No. of motions admitted	90
3.	No. of motions discussed	1
4.	No. of motions remained part-discussed	1
5.	Total time taken	..... 4 hours and 26 minutes

## 9. OBITUARY REFERENCES

Sl. No.	Name and Particulars of Membership	Date of death	Date on which reference made	Time taken	
				H	M
1.	Mr. Kim-Il-Sung President of the Democratic People's Republic of Korea (North Korea)	8.7.1994	}	}	0 35
2.	Shri Anath Prasad Dhusia (Member, Fifth Lok Sabha)	27.6.1994			
3.	Shri Tula Ram (Member, Second to Fifth Lok Sabha)	27.6.1994			
4.	Kumari Abha Maiti (Member, Sixth Lok Sabha)	2.7.1994			
5.	Shri Jagannath Mishra (Member, Fifth Lok Sabha)	24.7.1994	26.7.1994	0	03
6.	Shri N.P. Kesharwani (Member, Sixth Lok Sabha)	8.2.1994	26.8.1994	0	03

## 10. PAPERS LAID ON THE TABLE

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(a) By Government	.....	<b>648</b>
(b) By Private Members	...	<b>Nil</b>

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## 11. PRIVILEGE MATTER

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of Chair/House
	Shouting of slogans and jumping down from the Visitors' Gallery	—	24.8.1994	H M 0 03	<p>The House adopted a motion moved by the Minister of State in the Ministry of Human Resource Development (Department of Youth Affairs and Sports) and Ministry of State in the Ministry of Parliamentary Affairs that the person who shouted slogans from the Visitors Gallery and the other person who jumped down from the Visitors' Gallery and also shouted slogans and whom the Security Officers took into custody had committed a grave offence and were guilty of the contempt of the House.</p> <p>The House further resolved that they be sentenced to rigorous imprisonment till 6.00 P.M. on 26 August, 1994 and sent to Tihar Jail, Delhi.</p>

## 12. QUESTIONS

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<b>(i) Starred Questions</b>	
(a) Number of Questions put down in Question Lists for oral answers	480
(b) Number of Questions orally answered	69
<b>(ii) Short Notice Questions</b>	
(a) Number of Questions put down in Short Notice Question List	Nil
(b) Number of Short Notice Questions orally answered	Nil
<b>(iii) Unstarred Questions</b>	
(a) Number of Questions put down in Question Lists for written answers	4688*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	5099

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\* Included 39 Unstarred Questions deleted/transferred from one Ministry to another.

**13. RESOLUTIONS**  
**(I) Government Resolution**

Brief Subject	Name of member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
Approval of the National Housing Policy laid on the Table of the House on 9.7.1992.	Shrimati Sheila Kaul	16.8.1994 17.8.1994 18.8.1994 19.8.1994	H 8 M 35	Urban Development	Adopted

## (ii) Statutory Resolution

Sl. No.	Subject	Article/Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken	Ministry/ Department concerned	Remarks
1.	*Approval of the continuance in force of the Proclamation dated 18.7.1990 in respect of Jammu and Kashmir, issued under article 356 of the Constitution by the President, for a further period of six months with effect from 3.9.1994.	Article 356	Shri S.B. Chavan	9.8.94	H M 2 29	Home Affairs	Adopted

\*Discussed together with the Jammu and Kashmir Budget 1994-95.



**(III) Private Members' Resolutions**

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	H	M	Time taken	Ministry/ Department	Remarks
1.	Allocation of gas to Gujarat.	Shri Kashiram Rana	13.5.1994 (Ninth Session) 5.9.1994	0	03	(excluding 01 minute taken during Ninth Session)	Petroleum and Natural Gas	Negative
2.	Enlargement of functions of National Commission for Backward Classes.	Shri R. Anbarasu	5.8.1994 19.8.1994	5	02		Welfare	Discussion not concluded.

### 14. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under Rule	Name of the Member who raised the discussion	Date(s) of discussion	Time taken		Ministry/Department concerned	Remarks
					H	M		
1.	Heavy loss of life and damage to property due to floods in many parts of the country.	193	Prof. K.V. Thomas	2-8-1994 3-8-1994 4-8-1994	4	37	Agriculture	
2.	Problems of N.T.C. run textile mills particularly in Bombay.	193	Shri Mohan Rawale	11-8-1994	2	13	Textiles	
3.	Delay in import of sugar resulting in steep rise in its prices.	193	Shri Nitish Kumar	25-8-1994	0	59	Food	Discussion not concluded.

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC  
IMPORTANCE FOR SHORT DURATION UNDER RULE 193**

**SUMMARY**

1.	No. of notices received	172
2.	No. of discussions admitted.	5
3.	No. of discussions held	3
4.	No. of discussions remained part-discussed	1
5.	Total time taken.	7 hours and 49 minutes

## 15. SPEAKER/DEPUTY SPEAKER/CHAIRMAN ANNOUNCEMENTS/OBSERVATIONS/REFERENCES

Sl. No.	Subject	By whom	Date
1.	References to (i) The 52nd anniversary of the 'Quit India' Movement launched on the 9th August, 1942 and (ii) the 49th anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki.	The Speaker and Sarvashri Arjun Singh, Balram Jakhar, Surya Narain Yadav, E. Ahamed, P.G. Narayanan, Dr. Kartikeswar Patra, Sarvashri R. Jeevarathinam, Nathu Ram Mirdha, Smt. Pratibha Devisingh Patil, Sarvashri, Rajnath Sonker Shastri, Kamaluddin Ahmed, Manikrao Hodalya Gavit, C.K. Jaffer Shariel and Yaima Singh Yumnam.	9-8-1994
2.	Announcement Regarding agreement reached between Members of all parties (the opposition and Ruling) with respect to the Action Taken Report on the recommendations of J.P.C. which enquired into the irregularities in Securities and Banking Transactions.	Speaker	17-8-1994
3.	Announcement regarding non-acceptance of resignations tendered by the Members from the various Parliamentary Committees.	Speaker	19-8-1994
4.	Announcement regarding installation of a low power transmitter in Lok Sabha and televising the proceedings of the House.	Speaker	25-8-1994
5.	Valedictory references on conclusion of the Eleventh Session of Tenth Lok Sabha.	The Speaker, The Prime Minister, Sarvashri Jaswant Singh, Sharad Yadav, Somnath Chatterjee, Chandrajeet Yadav, Kadambur M.R. Janardhanan, Sobhanadreeswara Rao Vadde, Ramashray Prasad Singh and Satyanarayan Jatiya.	26-8-1994

**16. STATEMENTS**  
**(I) Statements made/laid by Ministers under Rule 372**

S.No.	Brief Subject	Name of Minister	Date	Time taken H. M.
1	2	3	4	5
1.	The issue of wage revision of Port and Dock workers.	Sh. Jagdish Tyler	25.7.94	0 03
2.	Current flood situation in the country.	Sh. Balram Jakhar	2.8.94	0 10
3.	Industrial accident on 23 July, 1994 at Bokaro Steel Plant of Steel Authority of India Ltd.	Sh. Sontosh Mohan Dev	2.8.94	0 02
4.	Apprehension of a top proclaimed offender in Bombay blast case.	Sh. S.B. Chavan	5.8.94	0 04
5.	Government Business for the week commencing 8 August, 1994.	£Sh. Mukul Wasnik	5.8.94	0 01
6.	@ Action Taken Report on the recommendations of the Joint Parliamentary Committee which enquired into irregularities in securities and banking transactions.	Sh. Man Mohan Singh	5.8.94	0 01
7.	Kidnapping of children in Delhi.	Sh. P.M. Sayeed	8.8.94	0 05
8.	Government Business for the week commencing 16 August, 1994.	Sh. Vidyacharan Shukla	12.8.94	0 01

9.	Creation of three chairs in the name of late Shri Rajiv Sh. Arjun Singh Gandhi in three Central Universities.	17.8.94	0 01
10.	Correcting the reply given on 11 August, 1994 to ££Sh. P.M. Sayeed Starred Question No. 262 by S/Shri Janardan Prasad Misra and Pankaj Chaudhari regarding custodial deaths.	18.8.94	0 02
11.	Government Business for the week commencing Sh. Vidyacharan Shukla 22 August, 1994.	19.8.94	0 01
12.	Ambush of an Assam Rifles Column in Manipur by Sh. P.M. Sayeed underground elements on 18 August, 1994.	24.8.94	0 04
13.	Pakistan's Nuclear capability.	25.8.94	0 03
14.	*Killing of Shri Ramdas Nayak, Corporator, Bombay Sh. Rajesh Pilot on 25 August, 1994.	25.8.94	0 13
15.	*M.Ps.' Local area development Scheme.	26.8.94	0 12
16.	Important developments in connection with Bombay Sh. S.B. Chavan blast investigation.	26.8.94	0 01
17.	Incident of an explosion in Jammu on 25 August, Sh. S.B. Chavan 1994.	26.8.94	0 02

£ Made on behalf of Shri Vidyacharan Shukla

@ Laid on the Table a copy each (Hindi and English versions) of the statement.

££ Made on behalf of Shri S.B. Chavan.

\* Clarificatory questions were asked.

## (II) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 19.9.1994

	Total Number of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (9.7.91 to 18.9.91)	270	219	81.11
Second Session (20.11.91 to 20.12.91)	133	114	85.71
Third Session (24.2.92 to 12.5.92)	314	240	76.43
Fourth Session (8.7.92 to 20.8.92)	149	111	74.49
Fifth Session (24.11.92 to 23.12.92)	61	42	68.85
Sixth Session (22.2.93 to 14.5.93)	253	191	75.49
Seventh Session (26.7.93 to 28.8.93)	127	90	70.86
Eighth Session (2.12.93 to 30.12.93)	70	45	64.28
Ninth Session (21.2.94 to 13.5.94)	185	101	54.59
Tenth Session (13.6.94 and 14.6.94)	13	4	30.76
Eleventh Session (25.7.94 to 26.8.94)	102	7	6.86

**(iii) Statement showing the time spent on disorderly scenes/  
Interruptions in the house during Eleventh Session,  
Tenth Lok Sabha**

Date	Time Spent	Remarks
27.7.94	4 hrs. 10 mts.	Due to interruptions Lok Sabha adjourned at (i) 12.50 hrs. and re-assembled at 14.01 hrs. (ii) at 14.05 hrs. and re-assembled at 16.00 hrs. and (iii) at 16.02 hrs. for the day.
28.7.94	6 hrs.	Due to interruptions, Lok Sabha adjourned at (i) 11.17 hrs. and re-assembled at 14.00 hrs. (ii) at 14.03 hrs. for the day.
29.7.94	6 hrs.	Due to interruptions, Lok Sabha adjourned at (i) 11.05 hrs. and re-assembled at 12.00 hrs. (ii) at 12.07 hrs. for the day.
1.8.94	6 hrs.	Due to interruptions, Lok Sabha adjourned at 11.20 hrs. for the day.
<b>Total</b>	<u>22 hrs. 10 mts.</u>	

Note: Time calculated on the basis of the normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.



**(iv) Statement Indicating matters raised after Question Hour and before taking up of the Listed Business and time taken thereon during the Eleventh Session, Tenth Lok Sabha**

Date	Number of matters raised	Number of members who spoke	Time taken	
			H.	M.
25.7.94	3	5	0	32
26.7.94	11	14	0	33
27.7.94	Nil	Nil		Nil
28.7.94	Nil	Nil		Nil
29.7.94	Nil	Nil		Nil
1.8.94	Nil	Nil		Nil
2.8.94	1	18	1	52
3.8.94	10	14	0	32
4.8.94	12	17	0	30
5.8.94	13	13	0	30
8.8.94	17	17	0	42
9.8.94	12	12	0	32
10.7.94	10	13	0	31
11.8.94	13	13	0	31
12.8.94	16	18	0	34
16.8.94	12	12	0	30
17.8.94	10	10	0	31
18.8.94	22	26	1	10
19.8.94	4	11	0	30
22.8.94	3	24	2	30
23.8.94	17	31	1	59
24.8.94	3	22	1	09
25.8.94	20	31	1	35
26.8.94	46	50	2	17
	255	371	19	30

**17. Statement showing time taken on various kinds of business transacted during the Eleventh Session of Tenth Lok Sabha**

Business	Time taken	Percentage to the total time taken
1	2	3
ADJOURNMENT MOTIONS	4 45	3.7
BILLS—		
(a) Government Bills	22 34	17.5
(b) Private Member's Bills	5 00	3.9
BUDGETS—		
(a) Railway Budget	13 13	10.3
(b) General Budget	4 17	3.3
(c) Budget in respect of States under President's Rule	3 53	3.0
DISCUSSIONS—		
(a) Short Duration Discussions (Rule 193)	7 49	6.1
Matters of urgent public importance raised after the question hour	19 30	15.2
MATTERS UNDER RULE 377	2 13	1.7
MOTIONS—		
(a) Motion under Rule 342	4 26	3.4
QUESTIONS	17 18	13.4
RESOLUTIONS—		
(a) Government Resolutions	8 35	6.7
(b) Statutory Resolution	.	
(c) Private Member's Resolutions	5 05	4.0
STATEMENTS (Rule 372)	1 06	0.9
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc	8.56	6.9
TOTAL	128 40	100.0

\*Joint Discussion took place on a Statutory Resolution [Vide statement No. 13(ii) alongwith Jammu and Kashmir Budget for 1994-95.] Time taken on Joint Discussion has been shown under Budget in respect of States.